

**HIGH COURT OF UTTARANCHAL**  
**AT NAINITAL**  
**NOTIFICATION**

*No. 83. / XIII-e/12 / Admn.A/2004 Dt. June 11, 2004.*

Sri V.K.Khare, Judge, Family Court, Pauri to be the Presiding Officer in the vacant Court of Additional District and Sessions Judge/ Fast Track Court, Pauri in addition to his duties as Judge, Family Court, Pauri.

**By order of the Court,**

*Sd/-*  
**(Prafulla C. Pant)**  
**Registrar General**